

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1893
ANSWERED ON:17.07.2009
INTEGRATED CHILD PROTECTION SCHEME
Owaisi Shri Asaduddin

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of the Integrated Child Protection Scheme(ICPS);
- (b) the details of the protection made available to the children under the scheme;and
- (c) the amount sanctioned, allocated and utilised under the scheme, State-wise, during the last two years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) The salient features of the Integrated Child Protection Scheme (ICPS) and the details of protection made available to the children under this scheme are given in brief at Annexure.

(c) Planning Commission has allocated Rs. 1073.00 crore for implementation of this scheme during 11 th Plan Period and the budget allocation for the current financial year is Rs. 60.00 crore.

No fund could be sanctioned under this scheme during the last two years as the scheme was approved by the competent authority only on 26.02.2009.